

# LOK SABHA

## BULLETIN – PART I (Brief Record of Proceedings)

Wednesday, December 13, 2023/Agrahayana 22, 1945 (Saka)

No. 259

**11.00 A.M.**

### **1. Tragic Reference by the Speaker**

The Speaker made reference to the tragic incident of terrorist attack on Parliament House on 13<sup>th</sup> December, 2001.

Thereafter, members stood in silence for a short while as a mark of respect to the memory of those who martyred in that terrorist attack.

**11.03 A.M.**

### **2. Starred Questions**

Starred Question Nos. 141-146 were orally answered. Replies to Starred Question Nos. 147-160 were laid on the Table.

### **3. Unstarred Questions**

Replies to Unstarred Question Nos. 1611-1650 and 1652-1840 were laid on the Table.

**12.00 Noon**

### **4. Papers laid on the Table**

The Minister of Earth Sciences (Shri Kiren Rijiju) laid on the Table:-

- (1)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2022-2023.
- (2)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2022-2023.
- (3)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Earth Science Studies, Thiruvananthapuram, for the year 2022-2023.
- (4)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2022-2023.
- (5)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Polar and Ocean Research, Vasco-da-Gama, for the year 2022-2023, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Polar and Ocean Research, Vasco-da-Gama, for the year 2022-2023.

The Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy; and Minister of State in the Department of Space (Dr. Jitendra Singh) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science – Agharkar Research Institute, Pune, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Maharashtra Association for the Cultivation of Science – Agharkar Research Institute, Pune, for the year 2022-2023.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Aryabhatta Research Institute of Observational Sciences, Nainital, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Aryabhatta Research Institute of Observational Sciences, Nainital, for the year 2022-2023.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Bose Institute, Kolkata, for the year 2022-2023.

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Birbal Sahni Institute of Palaeosciences, Lucknow, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Birbal Sahni Institute of Palaeosciences, Lucknow, for the year 2022-2023.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Nano and Soft Matter Sciences, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for Nano and Soft Matter Sciences, Bengaluru, for the year 2022-2023.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Kolkata, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Association for the Cultivation of Science, Kolkata, for the year 2022-2023.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Astrophysics, Bengaluru, for the year 2022-2023.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the

- Indian Institute of Geomagnetism, Navi Mumbai, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Geomagnetism, Navi Mumbai, for the year 2022-2023.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Advanced Study in Science and Technology, Guwahati, for the year 2022-2023.
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Nano Science and Technology, Mohali, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Nano Science and Technology, Mohali, for the year 2022-2023.
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, for the year 2022-2023.
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru Centre for Advanced Scientific Research,

- Bengaluru, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Centre for Advanced Scientific Research, Bengaluru, for the year 2022-2023.
- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Raman Research Institute, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Raman Research Institute, Bengaluru, for the year 2022-2023.
- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sree Chitra Tirunal Institute for Medical Sciences and Technology, Thiruvananthapuram, for the year 2022-2023.
- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2022-2023.
- (16) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year

- 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 2022-2023.
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the National Innovation Foundation-India, Gandhinagar, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Innovation Foundation-India, Gandhinagar, for the year 2022-2023.
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the North East Centre for Technology Application & Reach, Shillong, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Centre for Technology Application & Reach, Shillong, for the year 2022-2023.
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Science and Engineering Research Board, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Science and Engineering Research Board, New Delhi, for the year 2022-2023.
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Technology Information, Forecasting and Assessment Council, New Delhi, for the year 2022-2023.

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Vigyan Prasar, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Vigyan Prasar, New Delhi, for the year 2022-2023.
- (22) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Academy of Sciences, Bengaluru, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Academy of Sciences, Bengaluru, for the year 2022-2023.
- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Academy of Engineering, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Academy of Engineering, New Delhi, for the year 2022-2023.
- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Science Academy, New Delhi, for the year 2022-2023.



- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Science Congress Association, Kolkata, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Science Congress Association, Kolkata, for the year 2022-2023.
- (26) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, India, Prayagraj, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Academy of Sciences, India, Prayagraj, for the year 2022-2023.
- (27) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Centre for Biotechnology, Faridabad, for the year 2022-2023, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Regional Centre for Biotechnology, Faridabad, for the year 2022-2023.
- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Bioresources and Sustainable Development, Imphal, for the year 2022-2023, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of Institute of Bioresources and Sustainable Development, Imphal, for the year 2022-2023.
- (29) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2022-2023, alongwith Audited Accounts.

- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of National Centre for Cell Science, Pune, for the year 2022-2023.
- (30)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Immunology, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of National Institute of Immunology, New Delhi, for the year 2022-2023.
- (31)
  - (i) A copy of the Annual Report (Hindi and English versions) of the National Brain Research Centre, Manesar, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of National Brain Research Centre, Manesar, for the year 2022-2023.
- (32)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Centre for DNA Fingerprinting and Dioganostics, Hyderabad, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of DNA Fingerprinting and Dioganostics, Hyderabad, for the year 2022-2023.
- (33)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Biotechnology Industry Research Assistance Council, New Delhi, for the year 2022-2023.

- (34) A copy of the Notification No.G.S.R.864(E) (Hindi and English versions) published in Gazette of India dated 23<sup>rd</sup> November, 2023, making certain amendments in the Second Schedule, mentioned therein, to the Right to Information Act, 2005, under sub-section (3) of Section 24 of the said Act.
- (35) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 3 of the All India Services Act, 1951:-
- (i) The Indian Forest Service (Probationers' Training and Evaluation) Rules, 2023 published in Notification No. G.S.R.862(E) in Gazette of India dated 23<sup>rd</sup> November, 2023.
  - (ii) The Indian Forest Service (Probation) Amendment Rules, 2023 published in Notification No. G.S.R.863(E) in Gazette of India dated 23<sup>rd</sup> November, 2023.
- (36) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2022-2023.
  - (ii) Annual Report of the National Research Development Corporation, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
  - (b) (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2022-2023.
  - (ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Chennai, for the year 2022-2023, alongwith Audited Accounts

and comments of the Comptroller and Auditor General thereon.

- (c) (i) Review by the Government of the working of the Central Electronics Limited, Sahibabad, for the year 2022-2023.
- (ii) Annual Report of the Central Electronics Limited, Sahibabad, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) laid on the Table a copy each of the following statements (Hindi and English versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Fifteenth, Sixteenth and Seventeenth Lok Sabhas:-

#### FIFTEENTH LOK SABHA

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| 1. Statement No. 38 | Fifth Session, 2010   |
| 2. Statement No. 32 | Twelfth Session, 2012 |

#### SIXTEENTH LOK SABHA

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| 3. Statement No. 32  | Second Session, 2014     |
| 4. Statement No. 32  | Fourth Session, 2015     |
| 5. Statement No. 28  | Fifth Session, 2015      |
| 6. Statement No. 27  | Sixth Session, 2015      |
| 7. Statement No. 27  | Eighth Session, 2016     |
| 8. Statement No. 22  | Tenth Session, 2016      |
| 9. Statement No. 24  | Eleventh Session, 2017   |
| 10. Statement No. 24 | Twelfth Session, 2017    |
| 11. Statement No. 18 | Fourteenth Session, 2018 |
| 12. Statement No. 17 | Sixteenth Session, 2018  |

13. Statement No. 17	Seventeenth Session, 2019
SEVENTEENTH LOK SABHA	
14. Statement No. 20	First Session, 2019
15. Statement No. 16	Second Session, 2019
16. Statement No. 15	Third Session, 2020
17. Statement No. 15	Fourth Session, 2020
18. Statement No. 15	Fifth Session, 2021
19. Statement No. 14	Sixth Session, 2021
20. Statement No. 8	Seventh Session, 2021
21. Statement No. 8	Eighth Session, 2022
22. Statement No. 5	Ninth Session, 2022
23. Statement No. 3	Tenth Session, 2022
24. Statement No. 3	Eleventh Session, 2023
25. Statement No. 1	Twelfth Session, 2023

The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Rural Development (Sadhvi Niranjana Jyoti) on behalf of the Minister of State in the Ministry of Steel; and Minister of State in the Ministry of Rural Development (Shri Faggansingh Kulaste) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (a) (i) Statement regarding Review by the Government of the working of the NMDC Steel Limited, Hyderabad, for the year 2022-2023.
  - (ii) Annual Report of the NMDC Steel Limited, Hyderabad, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
  - (b) (i) Review by the Government of the working of the MSTC Limited,

Kolkata, and its subsidiary, Ferro Scrap Nigam Ltd. for the year 2022-2023.

- (ii) Annual Report of the MSTC Limited, Kolkata, and its subsidiary, Ferro Scrap Nigam Ltd. for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the MECON Limited, Ranchi, for the year 2022-2023.
- (ii) Annual Report of the MECON Limited, Ranchi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the MOIL Limited, Nagpur, for the year 2022-2023.
- (ii) Annual Report of the MOIL Limited, Nagpur, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e) (i) Review by the Government of the working of the KIOCL Limited, Bengaluru, for the year 2022-2023.
- (ii) Annual Report of the KIOCL Limited, Bengaluru, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2022-2023.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (g) (i) Review by the Government of the working of the Steel Authority of India Limited, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (h) (i) Statement regarding Review by the Government of the working of the NMDC Limited, Hyderabad, for the year 2022-2023.
- (ii) Annual Report of the NMDC Limited, Hyderabad, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) A copy each of the following papers (Hindi and English versions):-
  - (i) Memorandum of Understanding between the MSTC Limited (Consolidated) and the Ministry of Steel for the year 2023-2024.
  - (ii) Memorandum of Understanding between the Steel Authority of India Limited and the Ministry of Steel for the years 2023-2024 and 2024-2025.
  - (iii) Memorandum of Understanding between the Mecon Limited and the Ministry of Steel for the year 2023-2024.
  - (iv) Memorandum of Understanding between the NMDC Limited and the Ministry of Steel for the year 2023-2024.
  - (v) Memorandum of Understanding between the MOIL Limited and the Ministry of Steel for the years 2023-2024 and 2024-2025.

The Minister of State in the Ministry of Railways; Minister of State in the Ministry of Coal; and Minister of State in the Ministry of Mines (Shri Danve Raosaheb Dadarao) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (1) of Section 28 of the Mines and Minerals

(Development and Regulation) Act, 1957:-

- (i) The Atomic Minerals Concession (Amendment) Rules, 2023 published in Notification No. G.S.R.682(E) in Gazette of India dated 22<sup>nd</sup> September, 2023.
  - (ii) G.S.R.736(E) published in Gazette of India dated 12<sup>th</sup> October, 2023, making certain amendments in the Second Schedule, mentioned therein, to the Mines and Minerals (Development and Regulation) Act, 1957.
  - (iii) The Minerals (Other than Atomic and Hydro Carbons Energy Mineral) Concession (Amendment) Rules, 2023 published in Notification No. G.S.R.737(E) in Gazette of India dated 12<sup>th</sup> October, 2023.
- (2) A copy of the Indian Railways (Open Lines) General (Third Amendment) Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.870(E) in Gazette of India dated 30<sup>th</sup> November, 2023 under Section 199 of Railways Act, 1989.
- (3) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a)
    - (i) Review by the Government of the working of the NALCO Limited, Bhubaneswar, for the year 2022-2023.
    - (ii) Annual Report of the NALCO Limited, Bhubaneswar, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
  - (b)
    - (i) Review by the Government of the working of the Hindustan Copper Limited, Kolkata, for the year 2022-2023.
    - (ii) Annual Report of the Hindustan Copper Limited, Kolkata, for the year 2022-2023, alongwith Audited Accounts and comments of



the Comptroller and Auditor General thereon.

- (c) (i) Review by the Government of the working of the Container Corporation of India Limited, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the Container Corporation of India Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (d) (i) Review by the Government of the working of the Rail Vikas Nigam Limited, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the Rail Vikas Nigam Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (e) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (f) (i) Review by the Government of the working of the National High Speed Rail Corporation Limited, Delhi, for the year 2022-2023.
- (ii) Annual Report of the National High Speed Rail Corporation Limited, Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (g) (i) Review by the Government of the working of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2022-2023.

- (ii) Annual Report of the Hassan Mangalore Rail Development Company Limited, Bangalore, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Office of the Coal Mines Provident Fund Commissioner, Dhanbad, for the year 2022-2023, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Office of the Coal Mines Provident Fund Commissioner, Dhanbad, for the year 2022-2023.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the NRTU Foundation, Vadodara, for the year 2022-2023, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the NRTU Foundation, Vadodara, for the year 2022-2023.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Railway Sports Promotion Board, New Delhi, for the year 2022-2023, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Railway Sports Promotion Board, New Delhi, for the year 2022-2023.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rail Land Development Authority, New Delhi, for the year 2022-2023, alongwith Audited Accounts.  
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rail Land Development

Authority, New Delhi, for the year 2022-2023.

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Railway Information Systems, New Delhi, for the year 2022-2023.

The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Rural Development (Sadhvi Niranjana Jyoti) laid on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2022-2023 alongwith audited accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2022-2023.

The Minister of State in the Ministry of Commerce and Industry (Smt. Anupriya Singh Patel) laid on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 55 of the Special Economic Zones Act, 2005:-
- (i) The Special Economic Zones (Second Amendment) Rules, 2023 published in Notification No. G.S.R.334(E) in Gazette of India dated 1<sup>st</sup> May, 2023.
- (ii) The Special Economic Zones (Third Amendment) Rules, 2023 published in Notification No. G.S.R.481(E) in Gazette of India dated 5<sup>th</sup> July, 2023.

- (iii) The Special Economic Zones (Fourth Amendment) Rules, 2023 published in Notification No. G.S.R.824(E) in Gazette of India dated 7<sup>th</sup> November, 2023.
- (2) A copy of the Rubber (Amendment) Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.819(E) in Gazette of India dated 6<sup>th</sup> November, 2023 under sub-section (3) of Section 25 of the Rubber Act, 1947.
- (3)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Shellac & Forest Products Export Promotion Council (SHEFEXIL) (Formerly Shellac Export Promotion Council), Kolkata, for the year 2022-2023.
  - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Shellac & Forest Products Export Promotion Council (SHEFEXIL) (Formerly Shellac Export Promotion Council), Kolkata, for the year 2022-2023, together with Audit Report thereon.
  - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Shellac & Forest Products Export Promotion Council (SHEFEXIL) (Formerly Shellac Export Promotion Council), Kolkata, for the year 2022-2023.
- (4)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Government e-Marketplace (GeM), New Delhi, for the year 2022-2023 alongwith audited accounts.
  - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Government e-Marketplace (GeM), New Delhi, for the year 2022-2023.
- (5)
  - (i) A copy of the Annual Report (Hindi and English versions) of the

Indian Diamond Institute, Surat, for the year 2022-2023, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Diamond Institute, Surat, for the year 2022-2023.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India, Kolkata, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India, Kolkata, for the year 2022-2023.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Services Export Promotion Council, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Services Export Promotion Council, New Delhi, for the year 2022-2023.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmaceuticals Export Promotion Council (Pharmexcil), Hyderabad, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmaceuticals Export Promotion Council (Pharmexcil), Hyderabad, for the year 2022-2023.
- (9) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (i) Review by the Government of the working of the PEC Limited,

New Delhi, for the year 2022-2023.

- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (10)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Plastics Export Promotion Council (PLEXCONCIL), Mumbai, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Plastics Export Promotion Council (PLEXCONCIL), Mumbai, for the year 2022-2023.
- (11)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Gem & Jewellery Export Promotion Council, Mumbai, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Gem & Jewellery Export Promotion Council, Mumbai, for the year 2022-2023.
- (12)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2022-2023.
- (13)
  - (i) A copy of the Annual Report (Hindi and English versions) of the Basic Chemicals, Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Basic Chemicals, Cosmetics and Dyes Export Promotion Council (CHEMEXCIL), Mumbai, for the year 2022-2023.

The Minister of State (Independent Charge) of the Ministry of Law and Justice; Minister of State in the Ministry of Parliamentary Affairs; and Minister of State in the Ministry of Culture (Shri Arjun Ram Meghwal) on behalf of the Minister of State in the Ministry of Skill Development and Entrepreneurship; Minister of State in the Ministry of Electronics and Information Technology; and Minister of State in the Ministry of Jal Shakti (Shri Rajeev Chandrasekhar) laid on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (i) Review by the Government of the working of the Digital India Corporation, New Delhi, for the year 2022-2023.
  - (ii) Annual Report of the Digital India Corporation, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Semi-Conductor Laboratory, S.A.S. Nagar, for the year 2022-2023.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Electronics and Information Technology, New Delhi, for the year 2022-2023, alongwith Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the National Institute of Electronics and Information Technology, New Delhi, for the year 2022-2023.

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics (BISAG-N), Gandhinagar, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bhaskaracharya National Institute for Space Applications and Geo-Informatics (BISAG-N), Gandhinagar, for the year 2022-2023.

The Minister of State in the Ministry of Textiles; and Minister of State in the Ministry of Railways (Smt. Darshana Vikram Jardosh) laid on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Carpet Technology, Bhadohi, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Carpet Technology, Bhadohi, for the year 2022-2023.
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Man-Made Textiles Research Association, Surat, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Man-Made Textiles Research Association, Surat, for the year 2022-2023.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the



- Central Wool Development Board, Jodhpur, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Wool Development Board, Jodhpur, for the year 2022-2023.
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sardar Vallabhbhai Patel International School of Textiles and Management, Coimbatore, for the year 2022-2023.
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ahmedabad Textile Industry's Research Association, Ahmedabad, for the year 2022-2023.
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Jute Industries Research Association, Kolkata, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Jute Industries Research Association, Kolkata, for the year 2022-2023.
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Bombay Textile Research Association, Mumbai, for the year

2022-2023, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bombay Textile Research Association, Mumbai, for the year 2022-2023.
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Wool Research Association, Thane, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Wool Research Association, Thane, for the year 2022-2023.
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the South India Textile Research Association, Coimbatore, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South India Textile Research Association, Coimbatore, for the year 2022-2023.
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Northern India Textiles Research Association, Ghaziabad, for the year 2022-2023, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Northern India Textiles Research Association, Ghaziabad, for the year 2022-2023.

The Minister of State in the Ministry of Commerce and Industry (Shri Som Parkash) laid on the Table:-

- (1) A copy of the Notification No. S.O.4255(E) (Hindi and English versions) published in Gazette of India dated 29<sup>th</sup> September, 2023, prohibiting the manufacture, possession and import of the electric detonator throughout

the country with effect from the 1<sup>st</sup> day of April, 2025 issued under sub-section (1) of Section 6 of the Explosives Act, 1884.

- (2) A copy of the following notifications (Hindi and English versions) issued under Section 16 of the Bureau of Indian Standards Act, 2016:-
- (i) The Bottled water dispensers (Quality Control) Order, 2023 published in Notification No. S.O.4647(E) in Gazette of India dated 25<sup>th</sup> October, 2023.
  - (ii) The Helmet for Police Force, Civil Defence and Personal Protection (Quality Control) Order, 2023 published in Notification No. S.O.4649(E) in Gazette of India dated 25<sup>th</sup> October, 2023.
  - (iii) The Legal Metrology – material measures of Length (Quality Control) Order, 2023 published in Notification No. S.O.5029(E) in Gazette of India dated 23<sup>rd</sup> November, 2023.
  - (iv) The Steel Wires or Strands, Nylon or Wire Ropes and Wire mesh (Quality Control) Order, 2023 published in Notification No. S.O.5022(E) in Gazette of India dated 22<sup>nd</sup> November, 2023.
  - (v) The Door Fittings (Quality Control) Order, 2023 published in Notification No. S.O.4646(E) in Gazette of India dated 25<sup>th</sup> October, 2023.
  - (vi) The Drums and Tins (Quality Control) Order, 2023 published in Notification No. S.O.4596(E) in Gazette of India dated 20<sup>th</sup> October, 2023.
  - (vii) The Copper Products (Quality Control) Order, 2023 published in Notification No. S.O.4595(E) in Gazette of India dated 20<sup>th</sup> October, 2023.
  - (viii) The Precision Roller and Bush Chains, attachments and associated chain sprockets (Quality Control) Order, 2023

published in Notification No. S.O.4242(E) in Gazette of India dated 27<sup>th</sup> September, 2023.

- (ix) The Miscellaneous Steel Products (Quality Control) Order, 2023 published in Notification No. S.O.4240(E) in Gazette of India dated 27<sup>th</sup> September, 2023.
- (x) The Aluminium and Aluminium Alloy Products (Quality Control) Order, 2023 published in Notification No. S.O.4241(E) in Gazette of India dated 27<sup>th</sup> September, 2023.
- (xi) The Self-Contained Drinking Water Cooler (Quality Control) Order, 2023 published in Notification No. S.O.4243(E) in Gazette of India dated 27<sup>th</sup> September, 2023.
- (xii) The Flux Cored Solder Wire (Quality Control) Order, 2023 published in Notification No. S.O.4092(E) in Gazette of India dated 18<sup>th</sup> September, 2023.

The Minister of State in the Ministry of Communications (Shri Devusinh Chauhan) laid on the Table:-

- (1) A copy of the Indian Post Office (Fifth Amendment) Rules, 2023 (Hindi and English versions) published in Notification No. G.S.R.809(E) in Gazette of India dated 31<sup>st</sup> October, 2023 under Section 74 of the Indian Post Office Act, 1898.
- (2) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
  - (a) (i) Review by the Government of the working of the Telecommunications Consultants India Limited, New Delhi, for the year 2022-2023.
  - (ii) Annual Report of the Telecommunications Consultants India Limited, New Delhi, for the year 2022-2023, alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon.

- (b) (i) Review by the Government of the working of the ITI Limited, Bengaluru, for the year 2022-2023.
- (ii) Annual Report of the ITI Limited, Bengaluru, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the India Post Payment Bank, New Delhi, for the year 2022-2023.
- (ii) Annual Report of the India Post Payment Bank, New Delhi, for the year 2022-2023, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

## **12.02 P.M.**

### **5. Messages from Rajya Sabha**

Secretary General reported the following messages from Rajya Sabha:-

- (i) That at its sitting held on the 11<sup>th</sup> December, 2023, the Rajya Sabha agreed without any amendment to the Jammu and Kashmir Reservation (Amendment) Bill, 2023, as passed by Lok Sabha.
- (ii) That at its sitting held on the 11<sup>th</sup> December, 2023, the Rajya Sabha agreed without any amendment to the Jammu and Kashmir Reorganisation (Amendment) Bill, 2023, as passed by Lok Sabha.
- (iii) That at its sitting held on 12<sup>th</sup> December, 2023, the Rajya Sabha passed the Chief Election Commissioner and other Election

Commissioners (appointment, Conditions of services and Term of Office) Bill, 2023.

## **6. Bill as passed by Rajya Sabha- Laid on the Table**

The Chief Election Commissioner and other Election Commissioners (appointment, Conditions of services and Term of Office) Bill, 2023.

## **7. Report of Standing Committee on Consumer Affairs, Food and Public Distribution (2023-24)**

Smt. Locket Chatterjee presented the Thirty-fifth Report (Hindi and English versions) of the Standing Committee on Consumer Affairs, Food and Public Distribution (2023-2024) on Action Taken by the Government on the Observations/ Recommendations contained in the Thirty-first Report on the subject – 'Coarse Grains Production and Distribution' pertaining to the Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution).

## **8. Reports of Standing Committee on Education, Women, Children, Youth and Sports**

Shri Sri Krishna Devarayalu Lavu laid on the Table the following Reports (Hindi and English versions) of the Standing Committee on Education, Women, Children, Youth and Sports:

- (1) 357<sup>th</sup> Report on Action Taken by the Government on the Recommendations/Observations contained in the 351<sup>st</sup> Report on 'Demands for Grants 2023-24 of the Ministry of Youth Affairs & Sports'.
- (2) 358<sup>th</sup> Report on 'Research based Education and Anusandhan scenario in Sciences and related fields'.

- (3) 359<sup>th</sup> Report on 'Action Taken by the Government on the Recommendations/Observations contained in the 350<sup>th</sup> Report on Demands for Grants 2023-24 of the Ministry of Women and Child Development'.

## **9. Statements by Ministers**

- (1) The Minister of Earth Sciences (Shri Kiren Rijiju) laid the following statements (Hindi and English versions) regarding:-

(i) the status of implementation of the recommendations contained in the 332<sup>nd</sup> Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2020-2021) (Demand No. 23) pertaining to the Ministry of Earth Sciences.

(ii) the status of implementation of the recommendations contained in the 347<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2021-2022) (Demand No. 23) pertaining to the Ministry of Earth Sciences.

(iii) the status of implementation of the recommendations contained in the 364<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2022-2023) (Demand No. 24) pertaining to the Ministry of Earth Sciences.

(iv) the status of implementation of the recommendations contained in the 372<sup>nd</sup> Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/observations contained in the 364<sup>th</sup> Report of the Committee on Demands for Grants (2022-2023) pertaining to the Ministry of Earth Sciences.

(v) the status of implementation of the recommendations contained in the 379<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Demands for Grants (2023-2024) (Demand No. 24) pertaining to the Ministry of Earth Sciences.

(2) The Minister of State (Independent Charge) of the Ministry of Science and Technology; Minister of State in the Prime Minister's Office; Minister of State in the Ministry of Personnel, Public Grievances and Pensions; Minister of State in the Department of Atomic Energy; and Minister of State in the Department of Space (Dr. Jitendra Singh) laid a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 384<sup>th</sup> Report of the Standing Committee on Science and Technology, Environment, Forests and Climate Change on Action Taken by the Government on the recommendations/ observations



contained in the 377<sup>th</sup> Report of the Committee on Demands for Grants (2023-2024) pertaining to the Department of Space.

(3) The Minister of State in the Ministry of Consumer Affairs, Food and Public Distribution; and Minister of State in the Ministry of Rural Development (Sadhvi Niranjana Jyoti) on behalf of the Minister of State in the Ministry of Steel; and Minister of State in the Ministry of Rural Development (Shri Faggansingh Kulaste) laid a statement (Hindi and English versions) regarding the status of implementation of the recommendations contained in the 40<sup>th</sup> Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2023-24) pertaining to the Ministry of Steel.

(4) The Minister of State in the Ministry of Railways; Minister of State in the Ministry of Coal; and Minister of State in the Ministry of Mines (Shri Danve Raosaheb Dadarao) laid the following statements (Hindi and English versions) regarding:-

- (i) the status of implementation of the recommendations contained in the 16<sup>th</sup> Report of the Standing Committee on Railways on 'Performance of Rail Land Development Authority' pertaining to the Ministry of Railways (Railway Board).
- (ii) the status of implementation of the recommendations contained in the 30<sup>th</sup> Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2022-23) pertaining to the Ministry of Coal.

(iii) the status of implementation of the recommendations contained in the 38<sup>th</sup> Report of the Standing Committee on Coal, Mines and Steel on Demands for Grants (2023-24) pertaining to the Ministry of Coal.

(5) The Minister of State in the Ministry of Communications (Shri Devusinh Chauhan) laid a statement (Hindi and English versions) regarding the status of implementation of the recommendations/observations contained in the 43<sup>rd</sup> Report of the Standing Committee on Communications and Information Technology on Demands for Grants (2023-2024) pertaining to the Department of Telecommunications, Ministry of Communications.

**10. Motion for Election of one Member of to the Committee on Estimates (2023-24).**

Shri Sanjay jaiswal moved the following motion :-

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Estimates for the un-expired portion of the term of the Committee vice Col. Rajyavardhan Singh Rathore resigned from Lok Sabha w.e.f. 6 December, 2023.”

The motion was adopted.

**11. Motion for Election of one Member to the Committee on Public Undertakings (2023-24).**

Shri Janardan Mishra moved the following motion :-

“That the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 read with sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Public Undertakings for the un-expired portion of the term of the Committee vice Shri Uday Pratap Singh resigned from Lok Sabha w.e.f. 6 December, 2023.”

The motion was adopted.

**12. Motion for Election of one Member to the Committee on Welfare of Other Backward Classes (2023-24).**

Shri Rajesh Verma moved the following motion:-

“That in pursuance of para (3) of item at Sl. No. 7 containing the Motion adopted by the House on 24.06.2019, the members of this House do proceed to elect in the manner required by sub-rule (3) of Rule 254 of the Rules of Procedure and Conduct of Business in Lok Sabha, one member from amongst themselves to serve as a member of the Committee on Welfare of Other Backward Classes for the un-expired portion of the term of the Committee vice Shri Balak Nath resigned from Lok Sabha w.e.f. 7 December, 2023.”

The motion was adopted.

### 13. Motions

(i) Shri Pralhad Joshi moved the following motion:-

"That this House do agree with the Forty-sixth Report of the Business Advisory Committee presented to the House on 12<sup>th</sup> December, 2023."

The motion was adopted.

(ii) Shri Pralhad Joshi moved the following motion:-

"That this House do agree with the Forty-seventh Report of the Business Advisory Committee presented to the House on 12<sup>th</sup> December, 2023."

The motion was adopted.

### \$12.12 P.M.

### 14. Government Bills – Introduced

*(i) The Central Goods and Services Tax (Second Amendment) Bill, 2023.*

Prof. Sougata Ray opposed the introduction of the Bill and sought clarification from the Minister.

The Minister of Finance; and Minister of Corporate Affairs (Smt. Nirmala Sitharaman) replied to the clarifications sought by the Member.

Thereafter, the motion was adopted and the Bill was introduced.

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\$ From 12.19 P.M. to 1.01 P.M., Members raised matters of urgent public importance.

*(ii) The Provisional Collection of Taxes Bill, 2023.*

Shri Adhir Ranjan Chowdhury opposed the introduction of the Bill and sought clarification from the Minister.

The Minister of Finance; and Minister of Corporate Affairs (Smt. Nirmala Sitharaman) replied to the clarifications sought by the Member.

Thereafter, the motion was adopted and the Bill was introduced.

*\*(iii) The National Capital Territory of Delhi Laws (Special Provisions) Second (Amendment) Bill, 2023.*

*(Lok Sabha adjourned at 1.01 P.M. and re-assembled at 2.02 P.M.)*

**2.02 P.M.**

**15. Announcement by the Speaker**

The Speaker announced that the incident that occurred during Zero Hour is being investigated by Delhi Police and the fume sprayed by the persons who jumped from the Visitor's Gallery was not dangerous.

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\* At 2.11P.M.

**2.10 P.M.****16. Matters under Rule 377**

As directed by the Chair, the following members laid on the Table statements on matters sought to be raised by them under Rule 377 as indicated against each:-

- 1) Shri Vivek Narayan Shejwalkar regarding improvement in railway facilities in Gwalior region.
- 2) Shri Gopal Jee Thakur regarding need to start new high speed trains from Darbhanga.
- 3) Shri Kunar Hembram regarding providing stoppages of various trains at Jhargram station.
- 4) Shri Sudhakar Tukaram Shrangre regarding need to set up X-band Doppler weather Radar in Marathwada region, Maharashtra.
- 5) Shri Bhagirath Choudhary regarding construction of an underpass/footover bridge on railway line in urban area of Kishangarh in Ajmer parliamentary constituency.
- 6) Dr. Manoj Rajoria regarding stoppage of Telangana Express and Kerala Express at Dholpur railway station.
- 7) Shri Dilip Saikia regarding need to provide rail connectivity to Darrang district of Assam.
- 8) Shri Gowdar Mallikarjunappa Siddeshwara regarding need to upgrade the Mariyammnahalli – Shivamoga SH No. 25 into National Highway.
- 9) Dr. Heena Vijaykumar Gavit regarding need to start an Intercity train between Nandurbar and Pune on daily basis.
- 10) Shri Tirath Singh Rawat regarding need to declare 'climate

change' as natural disaster.

- 11) Shri Ghanshyam Singh Lodhi regarding need to set up a system to facilitate railway passengers to know the current status of their railway ticket purchased from railway ticket counter.
- 12) Shri Rahul Kaswan regarding need to construct Railway bridge (ROB), Cattle Underpass (CUP) and Vehicular Underpass (VUP) on National Highway in Churu parliamentary constituency.
- 13) Shri Guman Singh Damor regarding need to provide irrigation facilities in Ratlam parliamentary constituency.
- 14) Smt. Sunita Duggal regarding heavy railway traffic on Delhi-Howrah & Delhi-Mumbai routes.
- 15) Shri Gajendra Umrao Singh Patel regarding establishment of a medical college in Khargone parliamentary constituency.
- 16) Shri Rodmal Nagar regarding doubling of Maksi-Ruthiyai railway line in Madhya Pradesh.
- 17) Shri Benny Behanan regarding allocation of funds and restarting of Angamali-Erumali-Sabari new railway line project.
- 18) Shri Abdul Khaleque regarding need to enact a law to deal with mismatch between medical facilities available in rural and urban areas.
- 19) Dr. T.R. Paarivendhar regarding stoppage of trains in Perambalur parliamentary constituency.
- 20) Shri Chandra Sekhar Bellana regarding filling up of vacant posts under Central Government.
- 21) Shri Kotagiri Sridhar regarding fixing of viability price for farmers.

- 22) Smt. Aparupa Poddar regarding availability of adequate funds under MGNREGA for West Bengal.
- 23) Smt. Pratima Mondal regarding release of National Health Mission (NHM) funds to West Bengal.
- 24) Shri Shrikant Eknath Shinde regarding removal of Anti-dumping duty on Viscose Filament Yarn (VFN).
- 25) Shri Mahabali Singh regarding setting up of an AIIMS or AIIMS like institute in Karakat parliamentary constituency, Bihar.
- 26) Shri Mahesh Sahoo regarding disparity between service condition of permanent and contractual employees in NALCO, Odisha.
- 27) Shri P.R. Natarajan regarding need to accord permission to BSNL to roll out 4G and 5G services.
- 28) Shi P. Ravindranath regarding policy for developing carbon neutral educational institutions.
- 29) Shri Jagdambika Pal regarding need to remove ban on export of non-basmati rice.'

## **2.12 P.M.**

### **17. Government Bill – Under Consideration**

*The Post Office Bill, 2023.*

Time Allotted: 2 Hrs.

Time Taken: 39 Mts.

The motion for consideration of the Bill was moved by Shri Ashwini Vaishnaw.

The following members took part in the debate:-

1. Dr. Shashi Tharoor



## 2. Shri Tapir Gao

The discussion was not concluded.

*(Lok Sabha adjourned at 2.51 P.M. and re-assembled at 4.00 P.M.)*

**\*4.00 P.M.**

### **18. Observation by the Speaker**

The Speaker made an observation on the unfortunate incident that had occurred due to intruders. He thanked members of Parliament, Marshal and Chamber staff for their exemplary courage in catching the intruders. He further observed that after consulting Leaders of Parties the security arrangements would be strengthened.

**4.03 P.M.**

*(Lok Sabha adjourned till 11.00 A.M., Thursday, the 14<sup>th</sup> December, 2023.)*

**UTPAL KUMAR SINGH**  
**Secretary General**